

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

CP (IB) No. 52/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Punjab National Bank -Vs- Pramod Chandra Rath
Under Section	95 (1) IBC

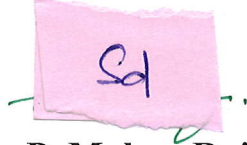
For Petitioner (s) Mr. S. Jena, RP

For Respondent (s) Mr. S.S Padhy, Adv.

ORDER

Due to paucity of time, the matter could not be taken up for hearing. Matter adjourned to 20.03.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)